

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 19.

IA 1792(MB)2023 In C.P. (IB)/719(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Quality Heightcon Private Limited**

Vs

SQ Infrastructure Private Limited

Sec 60(5) Rule 11 of NCLT, 2016 IBC Under Sec 9

ORDER

Adv. Ajinkya Kurdukar i/b Adv. Bhavik Salia for OC. Adv. Mayuri Berde for CD.

Heard both Counsel. The Counsel for CD admits the claim in this C.P. and does not have much to submit. **Reserved for orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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